

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.226/2004

Monday this the 10 th day of July 2006.

CORAM:

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

vs.

1. The Superintendent of Post Offices,
Irinjalakuda Division, Irinjalakuda – 680 121.
2. The Postmaster General,
Central Region, Kochi – 682 016.
3. The Union of India represented by
Secretary to Govt. of India,
Ministry of Communications,
Department of Posts, New Delhi. Respondents

(By Advocate Smt. Mariam Mathai, ACGSC)

The application having been heard on 10.7.06
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER

When the matter came up before the Bench, learned counsel for the applicant submitted that he does not want to proceed the O.A. any further and therefore, the O.A. may be dismissed as not pressed.

2. In the light of the above submission, the O.A. is dismissed as not pressed.

Dated the 10th July, 2006.

**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**

K.B.S.RAJAN
JUDICIAL MEMBER